

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2111
ANSWERED ON 12TH FEBRUARY, 2026**

WIDENING WORK ON NH-709AD

2111. SHRI HARENDRA SINGH MALIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Delhi-Dehradun Expressway, which passes through the Budhana and Khatauli Assembly areas of Muzaffarnagar district, is likely to be fully opened for public use by February 2026;

(b) whether the Government has assessed the present status of the widening work of National Highway-709AD from Shamli to Bijnor via Muzaffarnagar and fixed a final timeline for its completion;

(c) whether the Government proposes to construct separate service lanes or a dedicated truck terminal on the main routes used by heavy vehicles of paper and furnace industries in Muzaffarnagar with a view to eliminate traffic congestion within the city; and

(d) whether, in view of the height of tractor-trolleys used by sugarcane farmers and safety requirements, the Government proposes to introduce any technical modifications in the design and construction of underpasses and service roads along the expressway?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) The Delhi-Dehradun access-controlled highway is nearing completion and expected to open for traffic upon completion of the work.

(b) The Government has taken up 4-laning of the existing Shamli to Bijnor section in three packages as detailed below:

(i) Shamli to Muzaffarnagar section of NH-709AD was completed in January 2024.

(ii) Muzaffarnagar to Miranpur section of NH-709AD was completed in October 2024.

(iii) Miranpur to Bijnor (part of Behsuma to Bijnor project) section of NH-34, which is under construction and targeted for completion by December 2026.

(c) For decongestion of Muzaffarnagar bypass, the Government has approved a proposal with a total capital cost of ₹419.47 crore for the construction of a six-lane flyover at the starting point of the Muzaffarnagar Bypass, along with provision of 3.66 km of slip/service roads.

(d) Government in Ministry of Road Transport & Highways keeps on assessing the requirement of vehicular traffic including need of dedicated truck terminal and decision on implementation is taken based on-site requirements, conformity to codes and publications of Indian Road Congress (IRC). The height of various structures including underpasses, has been finalised as per IRC codal provision, site condition etc.
